

SUPREME COURT OF INDIA
Admn. General Branch

F.No. 22/Cal/2020-21/SCA(G)
Dated : 01st May, 2021

C I R C U L A R

It is hereby circulated for information of all concerned that upon consideration of the suggestions from the Bar due to an alarming surge in Covid-19 infections, and in terms of provisions of the Supreme Court Rules, 2013 in that regard, Hon'ble the Chief Justice of India has been pleased to direct that the Summer Vacation of the Supreme Court Calendar, 2021 be rescheduled to commence on Monday, the 10th May, 2021, and the Hon'ble Court shall reopen after Summer Vacation on Monday, the 28th June, 2021, and further that Saturday, the 13th November, 2021 shall be a working day of the Hon'ble Court.

Sd/-

(Mahesh T. Patankar)
Additional Registrar (AG)

Copy to:

All concerned.